

Sixteenth Lok Sabha

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Title: Need to continue existing arrangement of catering system on railway platforms.

SHRI ARVIND SAWANT (MUMBAI SOUTH): On all Railway Platforms, there are arrangements in existence for decades that stall holders provide vending/catering services to Railway passengers through their allotted sub units i.e. trolleys, khomchas and vendors so that the passengers are not deprived of facilities when trains are stationed/halted at long platform and moving vending trolleys are able to reach upto both the end of the long trains having upto 22-24 coaches.

Therefore, it would be desirable not to disturb the existing arrangements of catering/vending existing in Indian Railways. The small vending contractors are having four-five stalls/units only. And they may be allowed to continue under policy 2010 but not more than ten stalls be permitted. The provision in the policy is to allow ten number of units in one zone i. e. 160 units on Railway platforms to one licensee.

Therefore, I would request the Railway Minister that the existing policy be continued and the present Government implement such arrangement in larger public interest.